

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**O.P.No. 2 of 2011**

**Dated : 5<sup>th</sup> September, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Maharashtra State Electricity Distribution Co. Ltd. ... Petitioner(s)**

**Versus**

**Maharashtra Electricity Regulatory Comm.& Anr. ....Respondent(s)**

**Counsel for the Petitioner(s): Mr. Vikas Singh , Sr. Adv. with**  
**Mr. Abhishek Mitra, Mr. Varun Pathak**  
**Ms. Amrita Narayan**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan**

**ORDER**

Heard the learned counsel for the parties. The learned counsel for the parties are directed to file their respective Written Submissions within two weeks after serving copy on the other side.

***Judgment is Reserved.***

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**Ts/ks**